

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4060  
ANSWERED ON:23.08.2005  
PROJECT REPORTS ON INTEGRATED DEVELOPMENT OF TOWNSHIPS  
Pathak Shri Brajesh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the various State Governments have presented project reports on integrated development of townships particularly in backward areas of the States during the last three years;
- (b) if so, the State-wise details of townships particularly in backward areas;
- (c) the number of projects out of the total number of projects that have been approved rejected alongwith the reasons for rejection;
- (d) whether the Union Government has received projects on integrated development from various States during the current financial year too;
- (e) if so, the details thereof alongwith present status of the said proposals;
- (f) whether the Government proposes to provide financial help for the development of townships of backward areas of the country through foreign development agencies; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT( SHRI GHULAM NABI AZAD )

(a)to(c): Small and medium towns upto 5 lakh population are assisted under the Centrally sponsored scheme of Integrated Development of Small and Medium Towns (IDSMT) in accordance with the guidelines. As per the guidelines of the scheme, the towns are prioritised and sanctioned by State Level Sanctioning Committee (SLSC). The scheme covers towns both from backward and other areas in the States. No separate information is maintained in the Ministry for the towns sanctioned in the backward areas alone. 682 new projects (towns) were received and approved during the last three years. State-wise details of towns covered, approved project cost and central assistance released during this period are given in Annexure-I. No eligible project was rejected.

(d)&(e): Since the IDSMT Scheme shall be subsumed in the proposed National Urban Renewal Mission (NURM) and Urban Infrastructure Development Scheme for Small and Medium Towns

(UIDSSMT), State Govts. have been informed that no new projects will be considered during 2005-06, except committed liability towards ongoing projects approved in the previous years under the existing IDSMT scheme, subject to submission of utilisation certificates and progress reports.

(f): There is no proposal with this Ministry to provide financial assistance for development of townships of backward areas in the country through foreign development agencies.

(g): Does not arise.

**ANNEXURE-I**

Annexure referred to in reply to parts (a)to(c) of Lok Sabha USQ No.4060 for 23.8.2005.

**STATE WISE NEW TOWNS COVERED WITH PROJECT COST AND CENTRAL ASSISTANCE RELEASED UNDER IDSMT SCHEME DURING THE LAST THREE YEARS (2002-03 TO 2004-05) (RS IN LAKH)**

Sl. STATE No.	2002-2003		2003-2004		2004-2005		TOTAL		
	Towns	CA	Towns	CA	Towns	CA	Towns	PROJ. COST	CA
01 ANDHRA PR.	7	325.50	13	760.00	17	666.50	37	11772.25	1752.00
02 ARUNACHAL PR.	0.00	8	192.00	0.00	8	1002.79	192.00		
03 ASSAM	7	168.00	0.00	21	344.84	28	4299.71	512.84	

04 BIHAR	1	90.00	8	317.00	7	323.83	16	3500.04	730.83		
05 CHHATTISGARH	5	238.00	5	186.82	10	333.00	20	4848.07	757.82		
06 GOA	0.00		0.00		0.00		0.00	0.00			
07 GUJARAT	4	147.00	25	611.00	15	219.85	44	7596.47	977.85		
08 HARYANA	2	90.00	8	302.00	6	30.00	16	3798.58	422.00		
09 HIMACHAL PR.	5	141.00	2	28.00	2	10.00	9	1263.76	179.00		
10 J & K	1	44.40	7	253.00	6	132.19	14	2097.58	429.59		
11 JHARKHAND	1	75.00		0.00		0.00	1	967.55	75.00		
12 KARNATAKA	19	556.52	29	757.42	28	859.11	76	11473.97	2173.05		
13 KERALA	3	114.00	7	384.00	8	89.65	18	5342.86	587.65		
14 MADHYA PR.	19	648.12	24	568.25	25	423.00	68	9458.84	1639.37		
15 MAHARASHTRA	23	1038.25	13	743.00	34	1469.22	70	25893.90	3250.47		
16 MANIPUR	9	207.00		0.00		0.00	9	871.30	207.00		
17 MEGHALAYA	0.00	0.00		0.00		0.00	0.00				
18 MIZORAM	1	24.00		0.00	3	72.00	4	400.00	96.00		
19 NAGALAND	0.00	1	33.00		0.00	1	151.88	33.00			
20 ORISSA	6	163.52	1	106.00	4	117.00	11	1880.63	386.52		
21 PUNJAB	2	48.00	2	50.72	1	24.00	5	607.84	122.72		
22 RAJASTHAN	5	160.99	6	279.00	16	568.62	27	6260.38	1008.61		
23 SIKKIM	0.00		0.00		0.00		0.00	0.00			
24 TAMILNADU	13	548.97	18	467.27	22	616.39	53	10498.32	1632.63		
25 TRIPURA	0.00	1	88.12	4	94.00	5	1795.07	182.12			
26 UTTARANCHAL	0.00	3	86.00	3	93.00	6	892.83	179.00			
27 UTTAR PR.	25	813.44	26	855.37	45	1362.59	96	15318.42	3031.40		
28 WEST BENGAL	10	678.50	7	517.90	22	812.27	39	15428.06	2008.67		
29 ANDAMAN & N. ISLANDS	0.00	0.00		0.00		0.00	0.00				
30 DADRA & N. HAVELI	0.00	0.00		0.00		0.00	0.00				
31 DAMAN & DIU	0.00	0.00		0.00		0.00	0.00				
32 LAKSHADWEEP	0.00	0.00		0.00		0.00	0.00				
33 PONDICHERRY	0.00	1	36.00		0.00	1	495.30	36.00			
Grand Total			168	6320.21	215	7621.87	299	8661.06	682	147916.40	22603.14

CA - Central Assistance; PROJ COST - Approved Project Cost